

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

**Original Application No.30 of 2024
(Earlier O.A. No. 211/2022 (PB))**

S. Karthik,
Kancheepuram District.

...Applicant.

-Vs-

Tamil Nadu Pollution Control Board,
Through its Member Secretary,
Chennai and Ors.

...Respondent

INDEX

S.No	Description	Page No.
1.	ADDITIONAL REPORT FILED ON BEHALF OF THE FIRST RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD	1 - 3



**Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

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**ADDITIONAL REPORT FILED ON BEHALF OF THE FIRST
RESPONDENT – TAMIL NADU POLLUTION CONTROL BOARD**

I, Mrs. K. Nalini, Daughter of Thiru. K. Krishnasamy, aged about 59 years having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this additional report on behalf of the first respondent and as such I am well acquainted with the facts of the case from the office records.
2. It is submitted that the application has been filed by the applicant before the Hon'ble NGT, (PB) in OA No. 211 of 2022 against the state of Tamil Nadu and others regarding illegal dumping of Municipal solid waste on the Metro Water land adjacent to his residential apartment Tulive Dakshine emanates obnoxious odour and causes health hazard.
3. It is respectfully submitted that on 05.08.2024, the report filed on behalf of the first respondent shall be taken as a part and parcel of this additional report.
4. It is respectfully submitted that as per the direction of the Hon'ble Tribunal on 12.12.2024, the additional report is submitted herein.

K. Nalini
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

5. It is respectfully submitted that the alleged site was inspected by the officials of Tamil Nadu Pollution Control Board, Sriperumbudur on 25.01.2025 and the following observations are as follows:

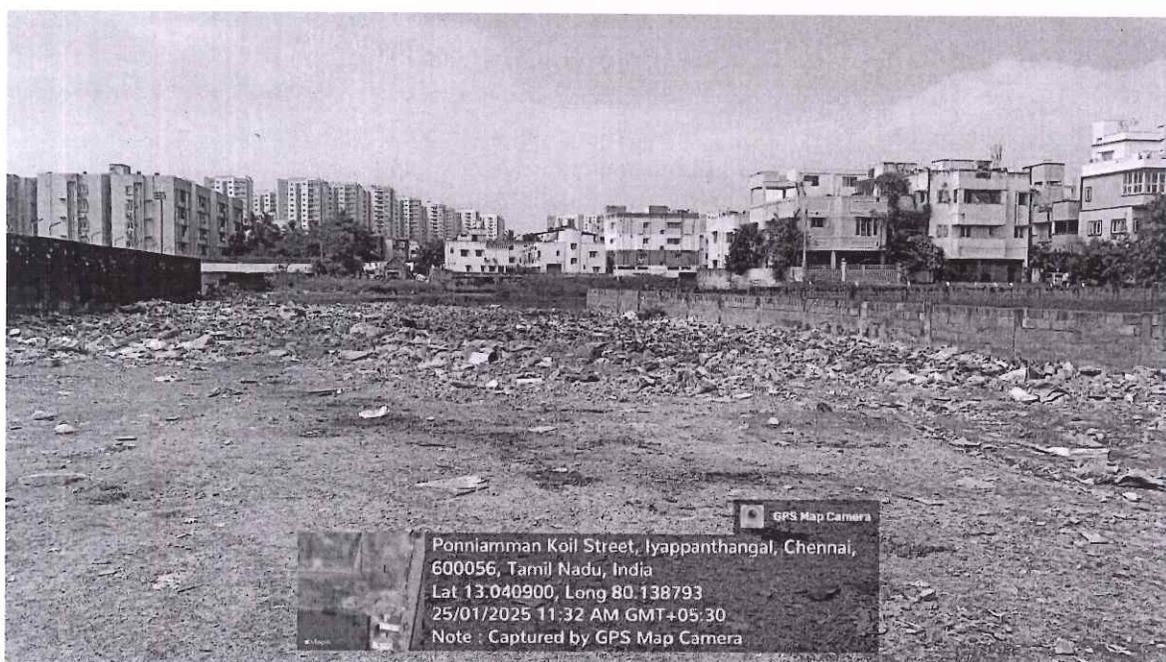
A. It is ascertained that the solid waste generated from the Iyyappanthangal Village Panchayat is being collected and stored on the open ground near Graveyard and which is further transported to the Perungudi dumpsite for disposal.

B. The Iyyappanthangal Village Panchayat has stopped dumping Municipal Solid Waste in the alleged Metro Water land located very adjacent to the Tulive Dakshin Apartment and no new dumping is being carried out by the local panchayat in the said land.

C. The local body has not obtained authorization under the Solid Waste Management Rules, 2016.

Hence, the District Environmental Engineer, TNPCB, Sriperumbudur has recommended to issue show cause notice as to why the Board shall not levy an interim Environmental Compensation of Rs.58 Lakhs (from April 2020 to January 2025) to the Block Development Officer, Kundrathur Panchayat Union for not complying with the provisions of Solid Waste Management Rules, 2016.

Photographs taken during time of inspection are submitted below.



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JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.



6. It is respectfully submitted that based on the recommendation, Show Cause Notice vide Proc. No. T5/TNPCB/SWM/F.005121/2025, dated: 14.03.2025 has been issued to the the Block Development Officer, Kundrathur Panchayat Union as to why the Board shall not levy an interim Environmental Compensation of Rs.58 Lakhs (from April 2020 to January 2025) for not complying with the provisions of Solid Waste Management Rules, 2016.

Therefore, it is prayed that this Hon'ble Tribunal (SZ), may be pleased to pass such order or other orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.

L. Shri
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

VERIFICATION

I, Mrs. K. Nalini, Daughter of Thiru.K.Krishnasamy, working as Joint Chief Environmental Engineer, TNPCB, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records.

L. Shri
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
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**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date of filing :24.04.2025